## Seventeenth Loksabha

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Title: Regarding problems afflicting powerloom weaving-laid.

SHRI S. JAGATHRAKSHAKAN (ARAKKONAM): Arakkonam, which is my constituency in Tamil Nadu is famous for powerloom weaving. The power loom weaving industry in the country, especially in Tamil Nadu is facing a long-drawn recession. The Association has urged the Union Government to conduct a detailed survey of the impact of GST. More than 80,000 workers have lost their jobs in weaving sector in the State.

The condition of weavers has deteriorated and many of them are not able to sustain the weaving and spinning job. GST is levied when the weaver purchases the yarn. And when it is given for dyeing, again GST is levied. When the finished product comes for sale, again another slab of GST is slapped. The price of their finished products becomes uneconomical because of levy of GST at three stages. The scheme for Rebate of State and Central Taxes and Levies for garments and made-ups should be extended to all the textile products especially yarn fabrics.

Moreover, if the Government wants the weavers to sustain and continue in the job, they should be given electricity free of cost. The load of electricity for powerloom is very less and the Government can extend this facility as subsidy. There should be a scheme to give pension to the weavers who have attained 60 years of age.

I would, therefore, urge upon the Hon'ble Textile Minister to examine the whole issue and provide relief at the earliest.